

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **09.10.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 496/2025 For Stay IA No.1402/2025	Regional Provident Fund Commissioner-II Vs C. Ramasubramaniam	Mrs. Revathi Manivannan	
2.	Comp App (AT) (CH) No. 120/2025 For Stay IA No. 1354 & 1355/2025	Apex Luminares Pvt Ltd & 4 Ors Vs G N Thirumalesh WITH	Mr. PJ Rishikesh	
3.	Comp App (AT) (CH) No. 121/2025 For Stay IA No.1356 /2025	Apex Luminares Pvt Ltd & 4 Ors Vs G N Thirumalesh	Mr. PJ Rishikesh	
4.	Comp App (AT) (CH) (Ins) No. 465/2025 For Stay IA No. 1324/2025	Muthoot Fincorp Ltd Vs Orchid Valley Buyer's Association Apartment & Anr	Mr. T Sai Krishnan	
5.	Comp App (AT) (CH) (Ins) No. 479/2025 For Exemption IA No. 1360/2025 For Stay IA No. 1361/2025	Dr. Badri Prasad Vs TATA Capital Financial Services Ltd & Anr.	Mr. K Pawan Jhabakh	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 484/2025 For Exemption IA No. 1375/2025 For Condone delay IA No. 1376/2025 For Stay IA No. 1377/2025 (With defects)	M/S Sri Nandi Buildcon (Formerly M/S Sri Nandi Green Solar) Vs M/S Solar Semiconductor Energy Systems (India) Private Limited	Mr. Mayan H Jain	

7.	Comp App (AT) (CH) (Ins) No. 490/2025 For Stay IA No. 1391/2025 IA No. 1392/2025 (With defects)	Saroj Kumar Sethi IAS (SS)& Ors. Vs Sanjay Gupta Liquidator Ms Lanco Babandh Power Limited& Ors.	Mr. Varun Mishra	
8.	Comp App (AT) (CH) (Ins) No. 491/2025 For delay in re-filing IA No. 1394/2025 For Stay IA No. 1395/2025 (With defects)	Southern Power Distribution Company Of Telangana Ltd. Vs Trident Sugars Limited& Ors.	Mr. Adithya Reddy Mr. Vikram P Jain	
9.	Comp App (AT) (CH) (Ins) No. 494/2025 (With defects)	Orchid Valley Apartment Buyer' S Association Vs Sub Registrar& Ors.	Mr. Bijoy P Pulipra	
10.	Comp App (AT) (CH) (Ins) No. 495/2025 For Additional docs IA No. 1399/2025 For Stay IA No. 1394/2025 (With defects)	Union Bank Of India Vs Canara Bank & Anr.	Mr Sumit Kumar Tiwari	
11.	Comp App (AT) (CH) (Ins) No. 497/2025 For Exemption IA No. 1403/2025 For delay in re-filing IA No. 1404/2025 For Stay IA No. 1405/2025 (With defects)	Mrs. Elsa Tenny Vs Mr. C.J Davis Interim Resolution Professional & Anr.	Mr. Pradeep Joy	
12.	Comp App (AT) (CH) (Ins) No. 498/2025 For Stay IA No. 1407/2025 (With defects)	Jenson Paul Vs Axis Bank Limited & Anr.	Mr. Anirudh A Sriram	
13.	Comp App (AT) (CH) No. 122/2025 (With defects)	Krishnan Narayanan Vs Earth Stein Private Limited& Ors.	Mr. M Dinesh	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 30/2024 For Directions IA No. 97/2024 For Additional docs IA No. 293/2025	Canara Bank Rep by Chief Manager Vs R Aravindakshan Nair, Liquidator of Lakeview Ayurvedic Resorts and Research Centre Pvt. Ltd	Mr. Harikumar G Nair	Mr. Jerin Asher Sojan

15.	IA No. 1412/2025 (For Additional Docs) in Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
16.	IA No. 477/2025 (For Condone Delay) in Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
17.	IA No. 480/2025 (For Condone Delay) in Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
18.	Comp App (AT) (CH) No. 45/2025 For Stay IA No. 545/2025 For Interim Relief IA No. 546/2025 For Additional Docs IA No. 864/2025	Annam Srinivas & 4 Ors Vs Narasimha Vara Prasad Anala & 67 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
19.	Comp App (AT) (CH) No. 51/2025 For Stay IA No. 578/2025 Delay in filing Docs. IA No. 821/2025 For Additional Docs IA No. 863/2025	Depur Shiv Shashank Naidu & 3 Ors. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Y Suryanarayana	Mr. CV Shailandran R1
20.	Comp App (AT) (CH) No. 56/2025 For Additional Docs. IA No. 609 & 1127/2025 For Stay IA No. 610/2025	Teegala Sarala Rao Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. Krishna Dath	Mr. CV Shailandran R1
21.	IA No. 1131/2025 (For Additional Docs) in Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors. WITH	Ms. Anusha Moturi Ms. Lakshana Viravalli	Mr. CV Shailandran R1

22.	IA No. 1129/2025 (For Additional Docs) in Comp App (AT) (CH) No. 60/2025 For Stay IA No. 639/2025	Sowmya Amuluru & Anr Vs Narasimha Vara Prasad Anala & 11 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
23.	IA No. 1132/2025 (For Additional Docs) in Comp App (AT) (CH) No. 61/2025 For Stay IA No. 640/2025	Lakshmi Narayana Prasad Nunna & Anr. Vs Narasimha Vara Prasad Anala & 10 Ors. WITH	Mr. M Maharshi Viswaraj	Mr. CV Shailandran R1
24.	Comp App (AT) (CH) No. 62/2025 Interim Relief IA No. 641/2025 For Stay IA No. 642/2025	A Venkat Reddy (Deceased) & 5 Ors. Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Polliseti Srikanth Rao	Mr. CV Shailandran R1
25.	IA No. 1240/2025 (For Additional Docs) in Comp App (AT) (CH) No. 63/2025 For Exemption IA No. 644/2025 Interim Relief IA No. 645/2025 For Stay IA No. 646/2025	B. Adinarayana Rao Vs Narasimha Vara Prasad Anala & 71 Ors. WITH	Mr. Polkampally Pavan Kumar Rao	Mr. CV Shailandran R1
26.	IA No.1136/2025 (For Additional Docs) in Comp App (AT) (CH) No. 87/2025 For Stay IA No. 823/2025	Sneha Enterprises Vs Narasimha Vara Prasad Anala & 70 Ors.	Ms. Shireen Sethna Baria	Mr. CV Shailandran R1
27.	Comp App (AT) (CH) No. 77/2025 For Direction IA No. 759 & 760/2025	Dandamudi Estates & 2 Ors. Vs Narasimha Vara Prasad Anala & 19 Ors WITH	Ms. Deepika Murali	Mr. K Manivannan For Caveator
28.	Comp App (AT) (CH) No. 82/2025 For Stay IA No. 793/2025	Dream Resorts Vs Narasimha Vara Prasad Anala & 21 Ors WITH	Mr. Bhagvath Krishnan PMN	Ms. Deepika Murali R8 R9 R13
29.	Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025	LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors	Mr.Ramasubramania m Raja	

30.	Comp App (AT) (CH) (Ins) No. 446/2025	RCC E-Construct Pvt Ltd Vs J Ramkumar & 6 Ors.	Mr. Praveen R	
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For Admission (After Notice)

(Requests for adjournment in Item No. 31 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr	Mr. Pawan Jhabakh	Mr. T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
32.	Comp App (AT) (CH) (Ins) No. 254/2024 For Stay IA No. 683/2024	Enact Technologies Pvt Ltd Vs Mphasis Ltd & 2 Ors	Mr. Amir Bavani	Mr. PS Suman- R1
33.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd	Mr. B Vijay	
34.	Comp App (AT) (CH) (Ins) No. 323/2024 For Exemption IA No. 855/2024 For Stay IA No. 856/2024	Sri Ravichandra Textiles Pvt Ltd Vs Union Bank of India Asset Recovery Branch & Anr	Mr.V Raghunath (Vakalat not filed)	Mr.M Muthuperiasamy R1
35.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt Ltd Vs Andhra Pradesh Medtech Zone Ltd	Mr. Pawan Jhabakh	Mr. Syed Afridi
36.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No. 1213,1215/2024 & 396/2025 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1

37.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex- Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
38.	Comp App (AT) (CH) (Ins) No. 39/2025 For Exemption IA No. 146/2025	Kanumuru Raghu Rama Krishna Raju Vs Jammu And Kashmir Bank & Anr. WITH	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
39.	Comp App (AT) (CH) (Ins) No. 40/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Raghu Rama Krishna Raju WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
40.	Comp App (AT) (CH) (Ins) No. 41/2025	Jammu And Kashmir Bank Ltd. Vs Kanumuru Bharat WITH	Mr. VV Sivakumar	Mr. Yogesh Kumar Jagia
41.	Comp App (AT) (CH) (Ins) No. 42/2025 For Exemption IA No. 150/2025	Kanumuru Bharat Vs Jammu And Kashmir Bank & Anr	Mr. Yogesh Kumar Jagia	Mr. VV Sivakumar- R1
42.	Comp App (AT) (CH) (Ins) No. 205/2025 For Stay IA No. 581/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 2 Ors Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah
43.	Comp App (AT) (CH) (Ins) No. 208/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R3
44.	Comp App (AT) (CH) (Ins) No. 209/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs Revathi S Raghunathan & Anr. WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R1

45.	Comp App (AT) (CH) (Ins) No. 211/2025 For Stay IA No. 588/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) & 3 Ors. Vs Revathi S Raghunathan WITH	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah
46.	Comp App (AT) (CH) (Ins) No. 212/2025	Anil Kumar Ojha Promoter and Managing Director (Suspended) Vs CA S Palaniappan Erstwhile Liquidator, SLO Industries Ltd & 2 Ors	Mr. Anil Kumar Ojha Party-in-person	Mr. K Pawan Jhabkah R3
47.	Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd Vs Anil Kumar Ojha Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors	Mr. K Pawan Jhabakh	
48.	Comp App (AT) (CH) (Ins) No. 286/2025 For Urgent Hearing IA No. 799/2025 For Stay IA No. 800/2025	Basheer Ahamad VK Vs The Federal Bank Ltd & Anr WITH	Ms. S Manjula Devi	
49.	Comp App (AT) (CH) (Ins) No. 287/2025 For Urgent Hearing IA No. 801/2025 For Stay IA No. 802/2025	Arun Kumar K Vs The Federal Bank Ltd & Anr.	Ms. S Manjula Devi	
50.	Comp App (AT) (CH) (Ins) No. 288/2025 For Stay IA No. 1064/2025 For Urgent listing IA No. 1065/2025	The Deputy Commissioner of CGST & Central Excise Vs Revathi Raghunathan Liquidator of SLO Industries Ltd	Ms. Revathi Manivannan	Mr. K Pawan Jhabakh For Caveator
51.	Comp App (AT) (CH) (Ins) No. 305/2025 For Stay IA No. 898/2025	PTC India Limited Vs Ravi Shankar Devarakonda, RP of Mennakshi Energy Limited	Mr. Prahalad Bhat	Mr. Edward James For Caveator
52.	Comp App (AT) (CH) (Ins) No. 307/2025	State Bank of India SAMB-II Vs PTC India Limited	Mr. Edward James	Mr. Prahalad Bhat

53.	Comp App (AT) (CH) (Ins) No. 322/2025 For Interim Injunction IA No. 978/2025	FISmidth Pvt Ltd Vs N Veera Pandian Liquidator, Sical Iron Ore Ltd.	Mr. T Ravichandran	
54.	Comp App (AT) (CH) (Ins) No. 392/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr. WITH	Ms. CS Alpa Jain, PCS	
55.	Comp App (AT) (CH) (Ins) No. 417/2025 For Stay IA No. 1197/2025	Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr	Ms. CS Alpa Jain, PCS	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
56.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No.193/2023 For Direction IA No.194/2023 For Exemption IA No.195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs Classic Knits India Pvt Ltd rep by CA M. Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman- R2 Mr. Bhagavath Krishnan PMN- R3, R4
57.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator Khaitan Electricals Ltd. & Anr.	Mr.Sathiyarayanan	Mr. Pranay Agarwal R1
58.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt Ltd	Mr. EK Kumaresan	Mr. M Sivavarthan
59.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr. Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5

60.	Comp App (AT) (CH) (Ins) No. 260/2024 For Exemption IA No. 693/2024	Meca Project Engineers Rep by its Proprietrix, KV Kanyakumari Vs Novus Green Energy Systems Ltd	Mr. Pogulkonda Pratap	Mr.Y Suryanarayana
61.	Comp App (AT) (CH) (Ins) No. 286/2024 For Exemption IA No. 751/2024	Bharat Heavy Electricals Ltd. Vs Alaknanda Hydro Power Company Ltd	Mr. Sushil Kumar	Mr. Anant Merathia
62.	Comp App (AT) (CH) (Ins) No. 290/2024 For Direction IA No. 761/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt Ltd, Rep by its Liquidator Rajesh Chillale & Anr	Mr. R Vishnu	Mr. VVSN Raju R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in